

**Doubling of line in Sealdah South Section**

9117. DR. NIRMAL SINHA : Will the Minister of RAILWAYS be pleased to state :

(a) what amount had been granted in the previous five years Budget for the improvement of travelling conditions of the passengers in Sealdah South Section;

(b) whether for running more trains in Sealdah South Section there is any proposal of doubling the lines from Baruipur to Diamond Harbour from Baruipur to Lakshmikantapur and from Sonarpur to Canning; and

(c) if not, whether alternative proposals are there to equip immediately all these stations so that UP and Down trains can cross each other by suitable signal arrangement and double track arrangements?

THE MINISTER OF RAILWAYS (SHRI A.B.A. GHANI KHAN CHOUHDURY) : (a) Information is being collected and will be laid on the Table of the Sabha.

(b) No.

(c) No proposal as such exists at present.

**Stipendary Aid to SC/ST Students**

9118. DR. NIRMAL SINHA : Will the Minister of EDUCATION AND CULTURE be pleased to state :

(a) whether the present methods of stipendary aid to Scheduled Castes and Scheduled Tribes from post madhyamik stage have provided facilities for rich sections of the students who could bear the educational expenses up to madhyamic stage;

(b) whether Government have taken any steps for finding any way to provide financial assistance to the students of the weaker section of the Scheduled Castes and Scheduled Tribes to have their education upto madhyamik standard at least;

(c) if so, details thereof; and

(d) if not, how much time Government propose to take to provide facilities to the students of weaker section of Scheduled Castes and Scheduled Tribes to have their minimum education?

THE MINISTER OF STATE OF THE MINISTRIES OF EDUCATION AND

SOCIAL WELFARE : (SHRIMATI SHEILA KAUL) : (a) The scheme of post-matric scholarship is operated by Ministry of Home Affairs based on 'means test' which stipulates that only those students whose family income from all sources is less than the prescribed ceiling of Rs. 1000 per month eligible for the award of scholarship.

(b) to (d) While Education Departments provide free education upto 8th Class to Scheduled Castes and Scheduled Tribes in all States, Harijan/Social Welfare, Tribal Welfare and Education Departments of the States operate, in addition, various schemes of incentives/stipendary aid for the educational development of SC/ST students at the pre-matric stage. These cover a large number of students. Comprehensive measures have been envisaged and undertaken to realise the goal of universalisation of elementary education by 1990.

**Sections of Communities Averse to Family Planning**

9119. SHRI N.E. HORO : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether it is a fact that there are certain sections of different communities who are not in favour of accepting the Family Welfare Programmes; and

(b) if so, the details regarding such sections and the policy adopted by Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI MOHSINA KIDWAI) : (a) No. All Segments of the Indian Society belonging to different religions, as per the information available, are participating in Family Planning Programme.

(b) Does not arise.

**Construction of Trivendrum Bypass**

9120. SHRI A. NEELALOHITHADASAN NADAR : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether the construction of Trivendrum Bypass is included in the Sixth Plan; and

(b) if so, details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z. R. ANSARI) : (a) Yes, sir.

(b) Land acquisition for the portion from Kazbakuttam to Kovalam (First Stage) of the Trivendrum—Nayyathinkara byepass has already been sanctioned for Rs. 205.07 lakhs in January, 1978 with Government of India's share Rs. 168.414 lakhs. Land acquisition for the remaining portion is proposed to be taken up upon the finalisation of the alignment for which action is being taken. Meanwhile, a provision of Rs. 81.55 lakhs has been made in the Sixth Plan (1980-85 for road formation and CD works for a part length of the byepass.

#### Conversion of Guntur-macherla Line

9121. SHRI ANANTHA RAMULU MALLU : Will the Minister of RAILWAYS be pleased to state :

(a) whether the work relating to conversion of Guntur-Macherla metre gauge railway line into broad gauge has been taken up ; and

(b) if so, the details regarding its completion ?

THE MINISTER OF RAILWAYS (SHRI A. B. A. GHANI KHAN CHOU DHURY) : (a) Yes).

(b) Due to severe constraint of funds, no target date has been fixed for the project.

#### Value of Indents received by Government Medical Store Depot, Madras

9122. SHRI THAZHAI M. KARUNANITHI : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) what is value of indents received from the indentors by Government Medical Store Depot, Madras during 1980-81, 1981-82 and 1982-83 ;

(b) the value of indents complied with during the above years and year-wise details thereof ;

(c) the details of sales made during the above years, year-wise ;

(d) the amount recovered from the indentors during the above years ; and

(e) if amount recovered is less, what action has been taken to improve the recovery of the sales made ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI KUMUD BEN M. JOSHI) : (a) to (c) The details are as under : -

Year	Value of indents received	Value of indents complied with	Value of sales made
(Figures in lakhs of Rupees)			
1980-81	380	270	270
1981-82	256	182	182
1982-83	240	105*	105*

\* (Upto October, 1982)

(d) The information is as under :—

Year	Amount recovered from Indentors (Rs. in lakhs)
1980-81	390
1981-82	220
1982-83	143 (upto Feb., 1983)

(e) For recovery of outstanding dues from Indentors, notices are issued and Heads of Departments concerned are requested for expediting the settlement. Local institutions etc. are also contacted personally for quick settlement of dues.

#### Post lying vacant during 1978-79 to 1982-83 in the Ministry and Medical Store Depots

9123. SHRI THAZHAI M. KARUNANITHI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) the details of the posts that have been kept vacant during 1978-79 to 1982-83 in Ministry of Health and Family Welfare as well as in the subordinate offices including Medical Store Depots and details of duration for which these were kept vacant ;

(b) how many were/are reserved for Scheduled Castes and Scheduled Tribes ;

(c) the reason for keeping these posts vacant for Scheduled Castes and Scheduled Tribes and appointments made on ad-hoc basis against them ?